

Central Administrative Tribunal
Principal Bench, New Delhi.

DA-1301/96

(3)

New Delhi this the 26th day of July, 1996.

Hon'ble Sh. A.V. Haridasan, V.C.(J)
Hon'ble Sh. K. Muthukumar, Member(A)

Sh. Phire Ram,
Stenographer,
National Museum,
Janpath, New Delhi.

Applicant

(through Sh. Goodwill Indever, advocate)

versus

1. Secretary,
Department of Culture,
Ministry of Human Resource
Development, Shashtri Bhawan,
New Delhi.

2. Director General,
National Museum,
Janpath, New Delhi.

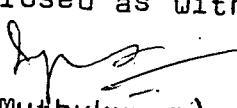
3. Administrative Officer,
National Museum, New Delhi.

4. Junior Administrative Officer,
National Museum, Janpath,
New Delhi.

Respondents

ORDER (ORAL)
delivered by Hon'ble Sh. A.V. Haridasan, V.C.(J)

The learned counsel for the applicant
after arguing some time seeks permission to withdraw
this application with liberty to move an appropriate
application. Granting such liberty, the application
is closed as withdrawn.


(K. Muthukumar)
M(A)


(A.V. Haridasan)
V.C.(J)

/vv/